## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1479/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Biostadt India Ltd.

v/s.

Sonachi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

## ORDER

The Counsel for the Petitioner is present. Corporate Debtor's side is absent.

For having the Petitioner's Counsel not filed affidavit u/s 9(3)(b) of the Code, the Petitioner is hereby directed to file affidavit as mentioned under the section, within seven days hereof.

List this matter for hearing on 16.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)